NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/(IB)/2017

NAME OF THE PETITIONER(S)

: JOHNSON LIFTS PVT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. MAHECHWARAN

P. J. RISHICESH

Course for Perifiques Course for Respondant.

Counsel for the petitioner present. The petitioner has complied with the provisions of Section 9 (3) (b) & (c) of I&B Code, 2016 as per the order passed on 5.6.2017. The same is placed on record by providing a copy to the other side. Counsel for the petitioner has already proposed the name of the Interim Insolvency Resolution Professional. The said details are placed on record. Counsel for the Respondent prays for time for filing the counter. Counsel for the respondent is directed to file counter within one week. The matter is posted for arguments. Put up on 03.08.2017 at 10.30 A.M.

C. Japangaralin.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)

PAM